

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Niraj Kumar Srivastav, Dist. & Addl. Sessions Judge, Simdega,
2. Sri Ramesh Kumar Srivastava, Dist. & Addl. Sessions Judge, Pakur,
3. Sri Anil Kumar Mishra No. 2, Dist. & Addl. Sessions Judge, Deoghar,
4. Sri Kamal Kumar Srivastava, Dist. & Addl. Sessions Judge, Jamtara,
5. Sri Rajesh Kumar No. I, Dist. & Addl. Sessions Judge, Khunti,
6. Sri Dinesh Rai, Dist. & Addl. Sessions Judge-cum- Spl. Judge, ACB, Chaibasa,
7. Sri Anil Kumar Pandey, Dist. & Addl. Sessions Judge, Latehar,
8. Sri Sanjay Pratap, Dist. & Addl. Sessions Judge, Godda,
9. Sri Janardan Singh, Dist. & Addl. Sessions Judge, Bokaro,
10. Sri Gopal Pandey, Dist. & Addl. Sessions Judge, Lohardaga,
11. Sri Dhananjay Kumar, Dist. & Addl. Sessions Judge, Saraikela,
12. Sri Rajni Kant Pathak, Dist. & Addl. Sessions Judge, Ramgarh,
13. Smt. Sanjeeta Srivastava, Dist. & Addl. Sessions Judge-cum-Spl. Judge CBI, Dhanbad,
14. Sri Pawan Kumar, Dist. & Addl. Sessions Judge, Dumka
15. Sri Manoj Chandra Jha, Dist. & Addl. Sessions Judge, Garhwa,
16. Sri Surya Bhushan Ojha, Dist. & Addl. Sessions Judge, Gumla,
17. Sri Amit Shekhar, Dist. & Addl. Sessions Judge-cum-Spl. Judge ACB, Hazaribagh,
18. Sri Yashwant Prakash, Dist. & Addl. Sessions Judge-cum-Spl. Judge Land Acq., Hazaribagh,
19. Sri Srish Dutta Tripathi, Dist. & Addl. Sessions Judge, Chatra,
20. Sri Surendra Nath Mishra, Addl. Judicial Commissioner-cum-Spl. Judge CBI (AHD Scam), Ranchi,
21. Sri Kamlesh Kumar Shukla, Dist. & Addl. Sessions Judge, Sahebganj,
22. Sri Anand Prakash, Dist. & Addl. Sessions Judge, Daltonganj,
23. Sri Shyam Nandan Tiwary, Addl. Judicial Commissioner, Ranchi,
24. Sri Sanjay Kumar Singh No. 2, Dist. & Addl. Sessions Judge, Koderma,
25. Sri Ramesh Chandra, Dist. & Addl. Sessions Judge, Giridih,
26. Sri Manish Ranjan, Dist. & Addl. Sessions Judge, Daltonganj,
27. Sri Kanwal Jeet Chopra, Dist. & Addl. Sessions Judge, Gumla,
28. Sri Ghulam Haidar, Dist. & Addl. Sessions Judge-cum- Spl. Judge FTC for offences against Women, Bokaro (Bermo at Tenughat),
29. Sri Rakesh Kumar Mishra, Dist. & Addl. Sessions Judge, Gumla,
30. Sri Prabhakar Singh, Dist. & Addl. Sessions Judge, Jamshedpur

Sub: - Nomination for attending two days Refresher Training Course (R-8) scheduled to be held on 23rd & 24th June, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Course (R-8) scheduled to be held on **23rd & 24th June, 2018** at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 23.06.2018 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 22nd June till the evening of 24th June, 2018.

Yours faithfully,
Sd/- **J. P. Singh**
Registrar (Administration)

Memo No. 2308 /Apptt.

Dated, Ranchi, the 17.05.18

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkahand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1098/JAJ dated 05.05.2018 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)